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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 30.08.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
IA 111/17 in CP(IB) No.51/BB/17	-	For restoration	Rule 6(2) of IB	Dimension Data Pvt. Ltd. Vs Corporation Bank Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
	Dorie R. J. Ph: 9743897941	put	

Counsel for petitioner is present. IA 111/17 is listed for hearing. Counsel for petitioner submitted that the petition can be restored even though it is rejected.

He is directed to file rulings if any.

For further hearing, list it on 11.09.2017.


MEMBER (J)


MEMBER (T)